



**भारतीय रिज़र्व बैंक**

**RESERVE BANK OF INDIA**

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December 9, 2014

**RBI cautions against Misuse of Certificate of Registration  
of Keshavlal Leasing & Finance Limited**

The Reserve Bank of India has cautioned members of public against misuse of certificate of registration issued by it to Keshavlal Leasing and Finance Limited. The Reserve Bank stated that the company has not surrendered the original certificate. It had cancelled the certificate in October 2014 in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934. Following cancellation of registration certificate, the company cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1	Keshavlal Leasing & Finance Limited	115, Belgium Tower. Opp. Linear Bus stop, Ring Road, Surat , Gujarat	B.01.00384 dated August 02, 2001	October 30, 2014

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